

(4) A copy of the Report (Hindi and English versions) under section 21 of the Monopolies and Restrictive Trade Practices Act, 1969 in the case of Messrs Polychem Limited, Bombay for (i) Polyvinyl Acetate (Captive) (ii) Various Formulations of Polyvinyl Alcohol and (iii) Vinyl Acetate and Styrene based Emulsions with other Monomers and the order dated the 30th March, 1985 of the Central Government together with an explanatory note under section 62 of the Monopolies and Restrictive Trade Practices Act, 1969.

[Placed in library. See. No. LT 1311/85]

ESTIMATES COMMITTEE

[English]

First Report

SHRI CHINTAMANI PANIGRAHI (Bhubaneswar) : I beg to present the First Report (Hindi and English versions) of the Estimates Committee on Action Taken by Government on the recommendations contained in the Fifty-Seventh Report of the Committee (7th Lok Sabha) on the Ministry of Railways—Transportation of Perishable Commodities by Railways.

MATTERS UNDER RULE 377

[English]

(i) **Need to set up proposed University for Fisheries in Kerala during the Seventh Plan period.**

SHRI T. BASHEER (Chirayinkil) : Sir, I would like to draw the attention of the House to a very genuine demand of the State of Kerala. It is learnt that the Government of India propose to set up a university for Fisheries during the 7th Plan period. Kerala has strong case for establishment of the proposed University.

Kerala is the leading producer of marine products. The State has the highest population of fishermen in the country. The State has also pioneered several new ventures such as the Shrimp hatchery at Azhikode, and the Sea Farm at Malam-

puzha. The State Government has also taken up fishermen's training on a large scale and has set up five fishermen training centres. A number of central institutes such as Central Marine Fisheries Research Institute, Central Institute of Fisheries Research Institute, Central Institute of Fisheries Technology, Integrated Fisheries Project and Exploratory fisheries project are located in Kerala.

In view of the facilities already existing the University will be able to operate successfully right from its inception in the State of Kerala, if it is established there.

In the light of the above facts, I request the Government to set up the proposed fisheries University in the State of Kerala.

(ii) **Need to rehabilitate the people of Danapur and Nacta Diara areas of Patna Districts affected by erosion caused by the river Ganga on a piece of land belonging to the N.E. Railway.**

SHRI C.P. THAKUR (Patna) : Sir, the people of Danapur and Nacta Diara of Patna district in Bihar are facing extreme hardship due to erosion caused by the river Ganges. They are becoming homeless and without lands. They need immediate help and rehabilitation facilities by the Government. Some of the displaced persons of Nacta Diara settled on a piece of land belong to N.E. Railway in Patna district. They requested the railway authorities to let them settle at the local land. But the matter is pending since long. It is earnestly requested that the matter is settled early.

(iii) **Need to instruct Jute Corporation of India to buy adequate supplies of fibres to build buffer stocks to safeguard the interests of jute growers.**

SHRI INDRAJIT GUPTA (Basirhat) : The Minister of Textiles and Agriculture had assured the House that the Jute Corporation of India would enter the market and start purchase of raw jute, would mop up between 25 and 33 per cent of the new crop and would give the farmers not only the minimum support price but Rs. 25/- additional per quintal.

However, according to the latest reports from Calcutta, there is a disquieting slump in the prices of raw jute. There has been a continuous drop in prices. Arrivals in the Calcutta market have been nearly 18,000